

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/S. SHIVA INDUSTRIAL SECURITY AGENCY (GUJARAT) LIMITED**

RELEVANT PARTICULARS		
1.	Name of the corporate debtor	Shiva Industrial Security Agency (Gujarat) Limited
2.	Date of incorporation of corporate debtor	11 July 1997
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U67120GJ1997PLC032649
5.	Address of the registered office and principal office (if any) of the corporate debtor	Office Address: Sameer Complex, RS No.71, Navsarjan Society, GIDC Pandesara, Surat - 394221
6.	Insolvency commencement date in respect of corporate debtor	16/10/2023 (Date of receipt of order 23/10/2023)
7.	Estimated date of closure of insolvency resolution process	13/04/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Piyush Jagdish Bhansali Reg. No.: IBBI/IPA-001-IP-P-02138/2020-2021/13352
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: Office No. 416, 4th Floor, Empire State Building, Ring Road, Udhna Darwaja, Surat, Gujarat, 395002 E-mail ID: piyushsurat@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: 40, Mahadev Nagar, Ring Road, Opp. New Civil Hospital, Surat-395002, Gujarat E-mail ID: cirp.sisa@gmail.com
11.	Last date for submission of claims	06/11/2023
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of a corporate insolvency resolution process of the M/s. Shiva Industrial Security Agency (Gujarat) Limited on 16th October 2023.



The creditors of M/s. Shiva Industrial Security Agency (Gujarat) Limited, are hereby called upon to submit their claims with proof on or before **06th November 2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 26/10/2023

Place: Ahmedabad



A handwritten signature in blue ink, appearing to read "Piyush", with a horizontal line underneath it.

Piyush Jagdish Bhansali

Interim Resolution Professional of

M/s. Shiva Industrial Security Agency (Gujarat) Limited

IBBI Reg. No. IBBI/IPA-001-IP-P-02138/2020-2021/13352

AFA Valid upto: 08/05/2024